

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:918
ANSWERED ON:06.03.2002
COLLABORATION WITH MAURITIUS IN I.T.
SULTAN SALAHUDDIN OWASI

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any agreement has been signed between India and Mauritius in the field of Information Technology;
- (b) if so, the details thereof;
- (c) the facilities likely to be made available and concessions likely to be given by Mauritius to Indian I.T. industry; and
- (d) the steps taken or being taken by the Government in this regard?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN)

- (a) and (b): An agreement was signed on 10th March 2000 between Government of Republic of Mauritius and Government of the Republic of India for advancing the growth of investments and joint ventures in industrial and technological sectors between the two countries. Information Technology was identified as one of the priority sectors under this Agreements.
- (c): No specific commitment was made by the Government of Mauritius in the above said agreement.
- (d): Does not arise.